

आयकर अपीलीय अधिकरण “बी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.395/Mum/2020
(निर्धारण वर्ष / Assessment Year: 2015-16)

Navin Amarlal Makhija 901, Golden Peak CHS Ltd. Dr. Ambedkar Road Khar West, Mumbai-400 052.	बनाम / Vs.	DCIT-Circle-5(4) Air India Building Mumbai-400 021.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AKEMP-1065-D		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Letter dated 12/01/2021
Revenue by	:	Shri Tharian Oommen- Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	21/01/2021
घोषणा की तारीख / Date of Pronouncement	:	21/01/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2015-16, contests the order of learned first appellate authority on certain grounds of appeal.
2. The registry has placed on record assessee's letter dated 12/01/2021 wherein it has been submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se*

Vishwas Scheme (VVS Scheme), 2020 and filed requisite declarations therein. The certificate in Form No.-3 has also been issued by the competent authority, a copy of which is also placed on record. The Ld. DR concurred that the appeal has become infructuous.

3. In view of the same, the appeal stands dismissed.

Order pronounced on 21st January, 2021.

Sd/-
(Mahavir Singh)
उपाध्यक्ष / **Vice President**

Sd/-
(Manoj Kumar Aggarwal)
लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 21/01/2021
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.